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MP-6827-2019

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH

ON THE 14th OF OCTOBER, 2024

MISC. PETITION No. 6827 of 2019

MANGILAL AND OTHERS

Versus

BHUWANIBAI

.....
Appearance:

None for the petitioner.
.....

ORDER

None appears for the petitioner. It appears that the petitioner is not interested in prosecuting this petition. Accordingly, the petition is dismissed for want of prosecution.

(GAJENDRA SINGH)
JUDGE

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